

Setting up of an Energy Board

9465. SHRI C. JANARDHANAN: Will the Minister of PLANNING be pleased to state:

(a) whether in view of the squeeze on international oil supplies and prices, Government had decided to set up a high level Energy Board immediately; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). A proposal for setting up a coordinating body to ensure that the country's energy requirements are met in a dependable and economic manner is still under consideration of the Government. The functions of the coordinating body would include all the elements of action necessary to ensure fulfilment of these objectives.

Though Government have not yet taken a decision on the establishment of the Energy Body adequate arrangements have been made at Cabinet and administrative levels for securing the requisite coordination between the different Ministries dealing with various forms of energy and related matters such as petroleum, coal, power, railway and others.

मध्य प्रदेश में औद्योगिक समितियों का सर्वेक्षण

9466. श्री गंगाधरन वीरिन : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्य राज्यों के साथ मध्य प्रदेश की प्राथिक रूप से सलम, अधिक सकल तथा औद्योगिक समितियों के बारे में कोई सर्वेक्षण किया गया था ; और

(ख) यदि हा, तो उक्त सर्वेक्षण के क्या निष्कर्ष निकाले ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री बियाडर रहमान खसारी) (क) जी हा ।

(ख) सहकारी समितियों के स्टेट रजिस्ट्रार द्वारा कराये गये सर्वेक्षण की रिपोर्ट अभी तक प्राप्त नहीं हुई है ।

Documentary films on Netaji Subhas Chandra Bose and activities of Azad Hind Fauz

9467. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of documentary films on Netaji Subhas Chandra Bose and the activities of the Azad Hind Fauz which were brought by Shri Shah Nawaz Khan when he was repatriated to India, are in the possession of the Government; if not, what happened to these films;

(b) whether the matter will be entrusted to CBI or any other suitable body for inquiry and investigation and finding out these historic films on Netaji and INA; and

(c) if so, the steps taken in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSAN) (a) This relates to a matter tendered in evidence before the Netaji Inquiry Commission which is yet to give its report. Since the matter is subjudice, Government are not in a position to furnish reply now.

(b) No such proposal is under consideration.

(c) Does not arise.

Development facilities for Small Tanners

9468. SHRI N. SHIVAPPA:

SHRI D. D. DESAI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state: